

Annexure-3

Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP: 01.11.2023; List of creditors as on: 21.11.2023
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)														
Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank Of India	09.11.2023	88,53,47,887.05	88,53,47,887.05	Secured	88,53,47,887.05	88,53,47,887.05	No	47.49%					
2	Axis bank of India	13.11.2023	18,82,72,370.28	14,12,94,022.28	Secured	14,12,94,022.28	14,12,94,022.28	No	7.58%			4,69,78,348.00		
3	Standard Chartered Bank	13.11.2023	50,83,21,061.96	41,03,21,061.96	Secured	41,03,21,061.96	41,03,21,061.96	No	22.01%	9,80,00,000				
4	Exim Bank of India	13.11.2023	15,49,73,537.15	15,49,73,537.15	Secured	15,49,73,537.15	15,49,73,537.15	No	8.31%					
5	Tata Capital Financial Serv	14.11.2023	27,25,02,708.55	27,25,02,708.55	Secured	27,25,02,708.55	27,25,02,708.55	No	14.62%					
5			2,00,94,17,564.99	1,86,44,39,216.99	-	1,86,44,39,216.99	1,86,44,39,216.99		100.00%	9,80,00,000.00		-	4,69,78,348.00	-